

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|---|---|-------------------------------|
| 1. | I.A. No. 261 of 2019 in Comp. App. (AT) No. _ of 2019 | Chetan Ramniklal Vasa. Vs. Registrar of companies | G.Aniruth Purusothaman |

By Order
-sd/-

Assistant Registrar

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